

Manav Adhikar Bhawan,
C-Block, GPO Complex,
INA, New Delhi - 110 023

Dated, the 27th February, 2025

OFFICE ORDER

In supersession of earlier Orders, following allocation of subjects among the Hon'ble Chairperson and Hon'ble Members in the Commission, is being made:

Chairperson	
S. No.	Subjects
1.	Matters relating to international laws/ treaties/ conventions, etc.
2.	Business and Human Rights
3.	Environment, Climate Change and Human Rights
4.	Police and prison reforms, rights of prisoners
5.	Rights of LGBTQI + community persons
6.	Rights of Minorities
7.	Rights of Refugees
8.	Civic Space and Human Rights Defenders
9.	Right to Privacy, Digital Space and human rights
10.	Right to Development, Sustainable Development and human rights
11.	Terrorism & Drug abuse
12.	Mines and Minerals, Petroleum and Natural Gas, Energy and Non Conventional Energy
13.	Human Rights in Social Media, Media (Print & Electronic)
14.	Rights of Labour and Labour related issues (bonded labour, child labour, migrant workers, etc.)
15.	Rights of Manual Scavengers

S. No.	Member (BRS)
1.	Right to Education, education of children
2.	Remand/ Shelter Homes and reforms thereof
3.	Torture
4.	Criminal Justice System
5.	Rights of Consumers
6.	Legal Aid Scheme
7.	Rights of victims
8.	Right to Water and Sanitation
9.	Right to Health including Mental Health, Hansen Disease, Silicosis, HIV, AIDS, TB, Food Adulteration, etc.

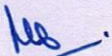
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S. No.	Member (VBS)
1.	Rights of Women
2.	Sexual and Reproductive Rights
3.	Rights of SCs/ STs/ OBCs
4.	Rights of Seafarers
5.	Land and Housing
6.	Rights of Internally Displaced Persons (IDPs) arising out of development programmes, conflicts, riots and disasters, etc.
7.	Human Rights of Fisherman
8.	Right to Food Security and Nutrition
9.	Rights of Domestic Workers

S. No.	Member (PK)
1.	Right to Employment and Skill Development
2.	Rights of the Older Persons/ Senior Citizens
3.	Rights of Persons with Disabilities
4.	Panchayati Raj Institutions, Local Self Government Bodies
5.	Sports and Human Rights, Youth Affairs
6.	Human Rights in Cultural, Philosophy and Arts
7.	Rights of Children & Juvenile Justice
8.	Human Trafficking
9.	Child Sexual Abuse Material (CSAM)

2. The Hon'ble Chairperson may however assign any other subject/ responsibility to any of the Members depending upon the exigencies/ circumstances of the Commission.

This issues with the approval of Hon'ble Chairperson, NHRC.


(Mukesh Kumar)
 Under Secretary (Estt)

Copy to

1. Sr.PPS to Chairperson.
2. PPS to Members.
3. PA to Secretary General
4. PS to DG (I)
5. PS to Registrar (Law)
6. PS to Joint Secretary.
7. PS/ PA to POs
8. Director/ SSPs/ Joint Registrar
9. Deputy Secretary / DRs
10. US(GA)/ DD(M&C)/ ARs/ SSA/ SROs
11. Sr.AO/ AD(OL)/ AD(P)/ DDO
12. All Section Officers/ Research Consultants.
13. Notice Board/ E-office